

of captive power plants by process industries using steam or having by-product fuel.

No incentives are, however, proposed to be given for such installations.

**Acute scarcity of kerosene and diesel oil in Andhra Pradesh**

7943. SHRI P. NARASIMHA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware of the acute scarcity of Kerosene and Diesel Oil in Andhra Pradesh consequent on the fall in electric power supply; and

(b) whether any additional allocations have been made and proper distribution thereof ensured to prevent black-marketing?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b). Shortages of kerosene oil, Light diesel oil and high speed diesel oil in Andhra Pradesh have been reported during the last few months mainly on account of unanticipated curtailment in power supply, including to the refinery at Visakhapatnam and its ancillary industries. Some shortages have also occurred as a result of transport bottlenecks caused by the civil disturbances in the State. With the normalisation of the situation in the State, steps have been taken to improve the petroleum product supplies in the State. Allocation of HSD has been increased to take into account the increased requirements due to power cuts. Special efforts are being made to ensure that sufficient quantities of these products are imported to meet the current spurt in demands all over the country. The State Government has also been taking suitable regulatory measures to ensure proper distribution of these products.

**Weekly rest and overtime allowance to Health Inspectors of Delhi and New Delhi Railway Stations**

7944. SHRI ONKAR LAL BERWA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3153 dated the 13th March, 1973 regarding weekly rest/overtime allowance to Health Inspectors of Delhi and New Delhi stations and to state:

(a) whether Dy. Station Superintendent, Station Masters, Train Examiners and other similar staff are getting weekly rest at New Delhi and Delhi main stations; and

(b) whether Health Inspectors working in hours shifts are being given rest at Howrah Railway Station?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) The Deputy Station Superintendent at Delhi and New Delhi stations, who are classified as 'Supervisory', are not entitled to weekly rest; the Station Masters and Train Examiners working at these stations, who were previously classified as 'Supervisory' and who have been reclassified as 'Continuous' with effect from 1-2-1972 are being granted weekly rest through local arrangements as far as possible.

(b) The Health Inspectors in scale of Rs. 130—212 working at Howrah Railway station are being granted weekly rest.

**Extension of Kamala River Embankments**

7945. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 3858 on the 20th March, 1973 regarding extension of Kamala River Embankments and state:

(a) whether plans for execution of the project of extending embankments upto Mirchia in Nepal has been

finalised and the same is being included in the Fifth Five Year Plan for completion; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). The scheme for the extension of Kamala embankments in Nepal has not been finalised so far. The inclusion of the scheme in the Fifth Plan is to be considered after the scheme is finalised, taking into account the relative priorities and the economics of the various schemes and the outlays that will be provided for the flood control sector.

#### Import of Petroleum Oil and Lubricant in Indian Territory

7946. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 3857 on the 20th March, 1973 regarding completion of Western Kosi Canal in Indian Territory and state:

(a) whether in view of the inadequacy of the amount of Rs. 2500 lakhs and the target of completing even the second phase of the project by the end of the Fifth Five Year Plan, it is proposed to make full financial provision in the Fifth Plan for the Western Kosi Canal Project; and

(b) if not, how the project is proposed to be completed in the Fifth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). According to the phased programme prepared by the Government of Bihar for the construction of the Western Kosi Canal Project the second phase of the project in the Indian territory will be substantially completed by 1978-79 i.e., end of the Fifth Five

Year Plan. For this purpose, the State Government have proposed a provision of Rs. 2500 lakhs in the Fifth Five Year Plan, which has not yet been finalised.

According to this programme, the project is expected to be completed by the State Government in all respect by 1979-80 i.e., first year of the Sixth Five Year Plan.

#### Import of Petroleum Oil and Lubricant Products from India by Nepal

7947. SHRI BHOGENDRA JHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Starred Question No. 388 on the 20th March, 1973 and state:

(a) whether consideration of the proposals regarding import of petroleum oil and lubricant products from India by Nepal has since been completed; and

(b) if so, the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) Not yet Sir.

(b) Does not arise.

#### Funds for Power Generation Schemes

7948. SHRI MUKHTIAR SINGH MALIK: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether there is any proposal under the consideration of Government for the creation of a special fund at the Centre to finance Power generation schemes in States with good hydro-potential; and

(b) if so, the main features thereof and whether any decision has been taken in this regard?